

From:

Rajesh Kumar Vaish,
Registrar (Administration),
High Court of Jharkhand
Ranchi

File No. XXII(6)/1/2017-18/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

1. Sri Satyapal, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Sahebganj (Rajmahal),
2. Sri Ajay Kumar Singh, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Deoghar,
3. Sri Rajesh Srivastava, Civil Judge (Sr. Div.)-cum-J.M. Ramgarh,
4. Sri Prabhat Kumar Sharma, Civil Judge (Sr. Div.)-cum-J.M.-cum-Secretary, DLSA, Deoghar,
5. Sri Ravi Shankar Mishra, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Hazaribagh,
6. Sri Anil Kumar No. 2, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Jamshedpur,
7. Sri Niraj Kumar Vishwakarma, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Ranchi,
8. Sri Yogesh Kumar Singh, Civil Judge (Sr. Div.)-cum-J.M. Hazaribagh,
9. Sri Durgesh C. Awasthi, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Saraikela,
10. Sri Mukulesh Chandra Narain, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Jamshedpur (Ghatshila),
11. Sri Sanjay Singh Yadav, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Pakur,
12. Sri Rajendra Kumar Sinha, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Chaibasa,
13. Sri Bimlesh Kumar Sahay, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Daltonganj,
14. Sri Rakesh Kumar, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Bokaro (Bermo at Tenughat),
15. Sri Sanjiv Kumar Verma, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Godda,
16. Sri Vinod Kumar Tiwari, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Garhwa,
17. Sri Ajai Kumar Srivastava, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Koderma,
18. Sri Kumar Pawan, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Dhanbad,
19. Sri Md. Asif Equbal, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Giridih,
20. Sri Bipin Bihari Gautam, Civil Judge (Sr. Div.)-cum-J.M.-cum-Secretary DLSA, Giridih
21. Sri Prafulla Kumar, Civil Judge (Sr. Div.)-cum-J.M.-cum-Secretary DLSA, Daltonganj
22. Sri Binay Kumar Lal, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Sahebganj,
23. Sri Sachindra Birua, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Bokaro,
24. Sri Abhimanyu Kumar, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Ramgarh,
25. Sri Saneev Jha, Civil Judge (Sr. Div.)-cum-J.M.-cum-Secretary DLSA, Hazaribagh,
26. Sri Piyush Srivastava, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Latehar,
27. Sri Sanjay Kumar Dubey, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Dumka,
28. Sri Chaudhary Ahsan Moiz, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Lohardaga,
29. Sri Koushik Mishra, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Gumla,
30. Sri Vijay Kumar Srivastava, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Chatra.

Sub: - Nomination for attending the Refresher Training Course on “**Laws of Inheritance and Partition**” on 5th – 6th August, 2017 at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending two days Refresher Training Course on “**Laws of Inheritance and Partition**” on 5th – 6th August, 2017 at Judicial Academy Jharkhand, Ranchi with a direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 05.08.2017 at 9:30 AM in proper dress.

Accordingly, you are accorded necessary permission for attending the aforesaid course. Also, you are requested to attend the training alongwith tabs for ready reference to Bare Acts.

I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 4th August till the


evening of 6th August, 2017. The nominated officers, staying in the hostel, will pay the mess charge to the staff designate, in advance, at the time of reporting to the Judicial Academy for training **at the rate of Rs. 320/- per day**. For other officers not staying in the hostel to pay mess charges **@ of Rs. 170 per day**. Cash receipt of the amount received will be given to the officers by the staff designate.

Yours faithfully,
Sd/- R.K. Vaish
Registrar (Administration)

Memo No. 2905 /Apptt.

Dated, Ranchi, the 06.7.17

Copy forwarded to the Principal District & Sessions Judges, Sahebganj / Deoghar / Ramgarh / Hazaribagh / Jamshedpur / Saraikela / Pakur / Chaibasa / Daltonganj / Bokaro / Godda / Garhwa / Koderma / Dhanbad / Giridih / Latehar / Dumka / Lohardaga / Gumla / Chatra / including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 483/JAJ dated 13.06.2017 / the C.P.C., e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.


05.07.17
Registrar (Administration)